

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 06.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : C/512/2019

PETITION NUMBER :

NAME OF THE PETITIONER(S) : Ponney Retails Pvt Ltd.,

NAME OF THE RESPONDENT(S) : RoC, Chennai

UNDER SECTION : Sec. 252 of CA 2013

ORDER

Due to paucity of time, the matter stands adjourned to **09.02.2021**.


(K.NATARAJAN)
Deputy Registrar

MS